

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.2063
ANSWERED ON 19.12.2022**

CATEGORY-WISE ADMISSION IN KVs

2063. SHRI GIRISH CHANDRA:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of admissions recommended by the Government discretionary quota in Kendriya Vidyalayas (KVs), during the last three years, year-wise;
- (b) whether the Government admissions quota for KVs follows reservation policy for Scheduled Castes (SCs), Scheduled Tribes (STs), Other Backward Classes (OBCs) and Economically Weaker Section (EWS);
- (c) if so, the number of admissions recommended under each reservation category for last three years;
- (d) if not, the number of admissions which went to reserved categories even if Minister's quota was not exercised as per reservation policy;
- (e) whether Member of Parliament (MP) quota follows reservation policy, if not, the reasons therefor; and
- (f) the details of admissions across reservation categories under MP quota?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

- (a) The number of admissions made under the Hon'ble Union Minister's discretionary quota in KVs during the last three years is 9411 in 2019-20, 12295 in 2020-21 and 'NIL' in 2021-22.
- (b) to (d) The admission under discretionary quota is irrespective of categories and cover students from general and reserved categories. The admissions reserved categories-wise for the last three years is as follows:-

Sl. No.	Years	Categories			
		SC	ST	OBC	EWS
1.	2019-2020	955	135	1946	128
2.	2020-2021	1105	157	2911	190
3.	2021-2022	NIL			

(e) & (f) The admissions in KVs under the “New Scheme of Special Dispensation Admission for Members of Parliament for recommending names for admission in KVs” by the Hon’ble Members of Parliament are at the discretion of the respective Hon’ble Member. Hon’ble Members of Parliament have been provided with the discretionary quota of 10 admissions in the KVs of their constituency / State / Union Territory (as the case may be) each year. During the year 2021-22, 7301 students including SC-609, ST-212, OBC-1811 and EWS – 55 have been admitted in KVs under this scheme.

Discretionary quota for Hon’ble Minister and Hon’ble Members of Parliament have been discontinued since academic session 2022-23.
